

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS .  
(SHRI VIJAY N. PATIL): (a)  
Yes Sir.

(b) The RMS section was not attached to RMS 'BG' Division keeping in view the administrative and staff problems.

(c) There is no such proposal under consideration.

(d) Does no arise.

#### Tamil Films advocating violence

5043. SHRI ERA ANBARASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the Tamil Films "Thanneer Thanneer", "Siwappu" and "Varumain Niram Savappu" advocate the policy of Naxalism and violence of extremist tendencies against the Gandhian principle of "Ahimsa";

(b) if so, what action is being taken against such films;

(c) do Government propose to order for the review of all such films all over India, for another censorship;

(d) the criteria followed in constituting All India Censorship Board and Regional Censor Boards;

(e) do Government propose to consider nominating only those persons who are adept in culture, tradition and language of the respective region as members in the Censor Board; and

(f) do Government contemplate to take action against the Censor Board which approved such films as mentioned at (a) above?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VA-

SANT SATHE): (a), (b), (c) and (f). Government have received representations for banning|censoring Tamil films 'Thanneer, Thanneer', 'Siwappu Malli' and "Varumayin Niram Sivappu". Government have also received a representation against banning of the film 'Thanneer Thanneer'. All aspects of the matter will be taken into account before taking a final decision.

(d) and (e). The criteria for being members of the Board of Film Censors and its Advisory Panels are that they should be persons of individual merit and suitability and be qualified to judge the effect of films on the public. Only persons of eminence in various fields including culture, etc. are appointed as members of the Board and its Advisory Panels.

#### Issue of licences for L.P.G. gas agencies

5044. SHRI ARJUN SETHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the total number of licences issued to various parties, State-wise, during the last three years for LPG Gas agencies along with their names and addresses;

(b) number out of them allotted to parties belonging to Scheduled Castes| Scheduled Tribes, disabled and unemployed categories;

(c) whether Government propose considering to issue LPG Gas licences to the parents of minor children during the International Year of the Disabled; and

(d) if not, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The total number of LPG distributorships awarded by the oil companies from 1-1-1979 to 31-8-1981 Statewise and the number out of them awarded to the persons belonging to Scheduled